

Goetc Private Limited - Under CIRP													
List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 18th September, 2025, Claims updated till 06.10.2025													
ANNEXURE- 8 -List of Operational creditors (other than Employees, Workmen and Government Dues) as on 06.10.2025													
Sl No.	Name of creditor	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	One 97 Communications Ltd	1,73,37,150	1,34,68,003	Supplier of services/ Goods	NIL	NIL	No	100%	NIL	NIL	0.00	38,69,147	
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TOTAL		1,73,37,150	1,34,68,003								0.00	38,69,147.00	